

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Dinesh Rai, District & Addl. Sessions Judge-cum-Spl. Jdge, Anti Corruption Bureau, Chaibasa,
2. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra,
3. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj,
4. Sri Pankaj Kumar No. II, District & Addl. Sessions Judge, Daltonganj,
5. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj,
6. Sri Satya Prakash No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar,
7. Sri Peeyush Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
8. Ms. Kumari Ranjana Asthana, Additional Principal Judge, Additional Family Court, Dhanbad,
9. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
10. Sri Ajit Kumar, District & Addl. Sessions Judge, Garhwa,
11. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih,
12. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda,
13. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
14. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
15. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh,
16. Sri Amit Shekhar, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh,
17. Sri Paras Nath Upadhyay, Addl. Principal Judge, Addl. Family Court, Jamshedpur,
18. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur,
19. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
20. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar,
21. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh,
22. Sri Vishwa Nath Shukla, Additional Judicial Commissioner-cum-Presiding Officer, MVACTION, Ranchi,
23. Sri Martand Pratap Mishra, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi and
24. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal).

Sub: - Nomination for attending one day (C –VIII) Conference on “Medico-Legal Jurisprudence” scheduled to be held on 7th October, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending one day (C – VIII) Conference on “Medico-Legal Jurisprudence” scheduled to be held on 7th October, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 07.10.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Conference.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 6th October till the evening of 7th October, 2018.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 3009 /Apptt.

Dated, Ranchi, the 13/07/18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1177/JAJ dated 27.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)